

dure for set off of excise duty paid on ingots will be abolished while levying excise duty on such rods Excise duty at the same rate as on rods made from indigenous ingots will be leviable on rods converted from imported metal

(c) The price of the indigenously produced metal with that of imported metal will be pooled and notified shortly

Proposal to Abolish Radio and Television Fees

332 SHRI G M BANAIWALIA Will the Minister of INFORMATION AND BROADCASTING be pleased to state

(a) whether it is a fact that there is no licence fee on Radio and Television

in a number of American and European countries,

(b) if so, their names and

(c) whether Central Government propose to abolish the radio fee and television fee in the country and if not the reasons therefor?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI I K ADVANI) (a) Yes Sir

(b) A statement is enclosed

(c) The question of licence fee on radio and television including its abolition is at present under consideration of the Government

Statement

*I Countries in America and Europe where there is no licence fee on radio	
1 North America	Bahama Islands Bermuda Canada, El Salvador Haiti Mexico Panama and Puerto Rico
2 South America	Argentina, Bolivia Brazil Colombia, Ecuador Paraguay Peru, Uruguay
3 Europe	United Kingdom
*II Countries in America and Europe where there is no licence fee on television	
1 North America	Canada, El Salvador Puerto Rico and The United States of America
2 South America	Argentina Brazil Ecuador and Venezuela.

*(Source: World Communications - UNESCO - 1977)

Indo-British Agreement on Fertilizers

333 SHRI SUBHASH CHANDRA BOSE ALLURI Will the Minister of PETROLEUM CHEMICALS AND FERTILIZERS be pleased to state

(a) whether it is a fact that Indo-British Fertilizers agreement has been signed in June 1979 and

(b) if so, what are the main features of the agreement?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA) (a) and

(b) The British Government has offered to finance a Fertilizer Educational Project in 25 districts through supply of fertilizers worth £ 30 million

The salient features of the Project are as follows

(i) Educating the farmers on the correct choice and use of fertilizers

(ii) Working out cropping programme for the participant farmers in the project areas on the basis of the resources available with farmers and arranging supply of inputs viz high yielding variety seeds, fertilisers, pes-

ticides, pump-sets and other agricultural equipments and credit at the right time through proper coordination with

(1) State Department of Agriculture
(2) Nationalised Banks and Co-operatives
(3) Agro-Industries Corporation
(4) Pesticides Manufacturers and (5) Fertilizers dealers.

(c) Organising block demonstration covering 100 to 200 hectares in selected villages.

(d) Holding fertilizer dealers' training programmes;

(e) Construction of storage godowns in selected villages in order to ensure timely supply of the materials to the farmers as per plans.

(f) Providing soil testing facilities for analysing the soil in the areas and providing fertiliser quality control facilities to test the sample of fertilisers.

Discussions in this regard were held between officials of the Government of India and officials of U. K. Government in May, 1979.

A formal Agreement between the British and Indian Government is however yet to be signed.

Reported arrest of Pak National for espionage and smuggling

334. SHRI SUBHASH CHANDRA BOSE ALLURI:

SHRI D. AMAT:

Will the DEPUTY PRIME MINISTER AND MINISTER OF DEFENCE be pleased to state:

(a) whether recently a few Pakistani Nationals have been arrested in the Poonch and Rajouri border sector on charges of spying and smuggling; and

(b) if so, the details thereof?

THE DEPUTY PRIME MINISTER AND MINISTER OF DEFENCE (SHRI JAGJIVAN RAM): (a) and (b). The Ministry of Home Affairs, who are primarily concerned with the subject matter have been consulted and accord-

ing to the information available with them, during the current year some Pakistani nationals as well as residents of Pakistan Occupied Kashmir have been arrested for espionage and smuggling activities in Jammu and Kashmir

Merger of FCC and IMPEC with National Film Development Corporation

335. SHRI SUBHASH CHANDRA BOSE ALLURI:

SHRI D. AMAT:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that Government propose to merge Film Finance Corporation and the Indian Motion Pictures Export Corporation with National Film Development Corporation; and

(b) if so, the main features of the proposal?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI): (a) Yes, Sir.

(b) In order that the policy package for utilising the full potential of the film as a powerful medium of entertainment, information and cultural communication generates adequate impact, it was decided that there should be a single integrated body to cover various aspects of film. At present Film Finance Corporation and Indian Motion Pictures Export Corporation are engaged in isolation in supporting different aspects of film. Government has decided to activate National Film Development Corporation, amalgamate Film Finance Corporation and Indian Motion Pictures Export Corporation with National Film Development Corporation and to entrust the following functions/activities to the activated National Film Development Corporation:—

(i) Handling the work of import and export of feature films;

(ii) Import, allocation and distribution of raw materials and equipment used by the film industry;